

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1285(KB)2019
IA(I.B.C)/675(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

| | |
|------------------|---|
| IN THE MATTER OF | INDIAN OVERSEAS BANK VS MAHAKAL AGRO STORAGE & PROCESSING UNIT PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearances (via video conferencing/physically)

Liquidator of Mahakal

Mr. Rahul Auddy, Adv.

For Successful Auction Purchaser

Mr. Snehasish Chakraborty, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post the matter on **06.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**